

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1178(KB)2018  
IA(I.B.C)/1120(KB)2020, IA(I.B.C)/1756(KB)2023,  
IA(I.B.C)/46(KB)2024, IA(I.B.C)/70(KB)2024,  
IA(I.B.C)/87(KB)2024, IA(I.B.C)/738(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

IN THE MATTER OF	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS ADITI HEALTH OILS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Subodh Kumar Agarwal, Adv. ] For the Liquidator

Mr. K.K. Chhaparia, Liquidator ]

Mr. Kuldip Mallik, Adv. ] For the Applicants

Mr. Ajit Keshri, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **5<sup>th</sup> March, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**